

**COMMITTEE ON ABSENCE OF MEMBERS FROM THE  
SITTINGS OF THE HOUSE**

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**NINTH REPORT**

**(Third Lok Sabha)**

I, the Chairman of the Committee on Absence of Members from the sittings of the House, having been authorised by the Committee, present this their Ninth Report.

2. The Committee held a sitting on the 30th April, 1964.

3. The Committee considered applications for leave of absence from fourteen Members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;

*April 30, 1964.*

*Vaisakha 10, 1886 (Saka).*

**R. K. KHADILKAR,**

*Chairman,  
Committee on Absence of Members  
from the Sittings of the House.*

APPENDIX  
(Vide para 3 of the Report)

Sl. No.	Name of the member who has applied for leave of absence	Period for which leave applied	Reasons	Period for which leave recommended by the Committee	Remarks
1	2	3	4	5	6
1.	Shri Biren Dutta	6-3-64 to 6-5-64 =62 days	Under detention	6-3-64 to 3-5-64 =59 *days.	
2.	Shri Dasaratha Deb.	9-4-64 to 6-5-64 =28 days	Do.	9-4-64 to 6-5-64 =28 days.	
3.	Shri Y. Eswara Reddy	10-2-64 to 7-4-64 =58 days.	Do.	10-2-64 to 7-4-64 =58 days.	
4.	Shri R. Kanakasabai	26-3-64 to 6-5-64 =42 days	Illness of mother	26-3-64 to 6-5-64 =42 days.	
5.	Shri Mohammad Tahir	12-3-64 to 6-5-64 =56 days.	For Haj.	12-3-64 to 6-5-64 = 56 days.	
6.	Shri Ram Ratan Gupta	10-2-64 to 8-4-64 =59 days.	Illness	10-2-64 to 8-4-64 =59 days.	
7.	Dr. G. S. Melkote	12-3-64 to 28-3-64 =17 days	Illness of daughter	12-3-64 to 28-3-64 =17 days.	
8.	Shri F. P. Gaekwad	4-4-64 to 20-4-64 =17 days	Urgent personal matters	4-4-64 to 20-4-64 =17 days.	
9.	Shri A. Jayaraman	10-2-64 to 6-5-64 =87 days.	Illness	10-2-64 to 8-4-64 =59 *days.	
10.	Shri Muzaffar Husain	14-2-64 to 6-5-64 =83 days.	Under detention.	14-2-64 to 12-4-64 =59 *days.	
11.	Shri Vijayasinhrao Ramrao Dafle	8-4-64 to 1-5-64 =24 days.	Illness	8-4-64 to 1-5-64 =24 days.	
12.	Chodhury Brahm Perkash	16-4-64 to 8-5-64 =23 days.	Visit abroad	16-4-64 to 6-5-64 = 21 days.	Lok Sabha will sit up to 6-5-64 only.
13.	Shri Kashi Nath Pandey	21-4-64 to 6-5-64 =16 days.	Do.	21-4-64 to 6-5-64 =16 days.	
14.	Shri Shree Narayan Das	13-4-64 to 6-5-64 =24 days.	Injuries due to accident.	13-4-64 to 6-5-64 =24 days.	

\*Since the Committee do not recommend leave for more than 59 days at a time, Member may be granted leave for 59 days in the first instance.